

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) 2810 women are working in the Central para-Military Forces.

(b) State-wise data on the number of women appointed in the Central para-Military Forces during the last three years (1988-90) are given below:—

<i>Name of the State/UT</i>	<i>Number of women appointed</i>
Andhra Pradesh	40
Assam	33
Bihar	52
Gujarat	2
Haryana	36
Himachal Pradesh	26
Jammu & Kashmir	13
Karnataka	53
Kerala	87
Madhya Pradesh	35
Maharashtra	39
Manipur	9
Meghalaya	7
Mizoram	9
Nagaland	7
Orissa	25
Punjab	52
Rajasthan	29
Tamil Nadu	61
Tripura	3
Uttar Pradesh	114
West Bengal	72
Chandigarh	9
Pondicherry	1
Delhi	91
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(c) Taking into account the nature of these Forces, their functional requirements and working conditions, the proportion of women working in Central para-military forces is not considered very low.

(d) Does not arise.

[English]

Recommendations of the National Police Commission

2269. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the recommendations of the National Police Commission which have been accepted by the Government; and

(b) the time by which those are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) 'Police' being a State subject it is for the State Governments to implement the recommendations of the National Police Commission. Available information indicate that the reports of the Commission have been thoroughly studied by them and good measures of action taken to the extent considered appropriate.

Land under Irrigation in Orissa, Maharashtra and Madhya Pradesh

2270. DR. KARTIKESWAR PATRA:
SHRI VILASRAO GUNDEWAR:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the total hectares of land brought under irrigation in Orissa, Maharashtra and Madhya Pradesh during 1990-91; and

(b) the total areas in those States proposed to be brought under irrigation during 1991-92?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The additional area brought under irrigation in the 3 States is as under:—

	1990-91 (Anticipated) (in thousand hectare)	1991-92 (target)
Orissa	117.32	54
Maharashtra	128.50	73
Madhya Pradesh	188.00	140

Dhamara Fishing Harbour in Orissa

2271. DR. KARTIKESWAR PATRA: Will the Minister of AGRICULTURE be pleased to state:

(a) the Central assistance given upto March 31, 1991 and proposed to be given to the Dhamara Fishing Harbour in Balasore District of Orissa;

(b) the action taken/proposed to be taken to upgrade it to a major fishing harbour; and if not, the reasons therefor; and

(c) the action taken/proposed to be taken for the exploitation of vast marine resources along the Orissa coast?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The total Central assistance given to the Government of Orissa for the Dhamara Fishing Harbour is Rs. 69,22,335. No further amount is due.

(b) No proposal for upgradation of Dhamara fishing harbour has been received from the State Government of Orissa.

(c) Government of India have sanctioned three minor and one major

fishery harbour besides 7 fish landing centres in Orissa for facilitating the exploitation of marine resources along the Orissa coast. Besides, a NORAD Assisted Orissa Fisheries District Development Programme (Kasafal) is under implementation since March, 1985. The objective of this project is to improve general standard of living of the population of Kasafal.

[Translation]

Communication Facilities in Rural areas

2272. SHRI RAM NARAIN BERWA:

SHRI G. DEVARAYA NAIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to formulate a special scheme to provide communication facilities to rural tribal and hilly areas; and

(b) if so, the details thereof and the amount earmarked therefor in the Eighth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The draft 8th plan (1990-95) proposals for the rural and tribal/hill areas of the Department of Telecommunications provide for provision of telephone connection practically on demand and provision of telephone facility in each Gram Panchayat by the end of the Plan. This envisages addition of around 10.6 lakh lines of Local Switching capacity for provision of 8 lakh new connections at a cost of around Rs. 5100 crores in the rural areas. The Tribal Sub Plan envisages addition of around 2.85 lakh lines of local switching capacity for provision of 2.45 lakh telephone connections and 650 Telex lines besides 6 notional telex exchanges at an estimated outlay of about Rs. 1040 crores.